

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1682  
ANSWERED ON:30.11.2009  
RURAL DEVELOPMENT PROJECTS  
Reddy Shri Anantha Venkatarami

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) the number of proposals received from the Andhra Pradesh for rural development projects during the last three years for approval by the Union Government; and

(b) the details of the schemes approved by the Government for the year 2009-10 and the progress made in completion of these projects?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a): The Ministry of Rural Development receive proposals from the State Governments and Union Territory Administrations in the prescribed performa, laid down in the programme guidelines for seeking central release. The Government of Andhra Pradesh sent seven proposals for Special Projects under Swarnjayanti Gram Swarojgar Yojana (SGSY) from 2006-07 to 2008-09. Out of these seven proposals, four have been sanctioned by the Ministry. Under Drought Prone Areas Programme (DPAP), Desert Development Programme (DDP) and Integrated Wastelands Development Programme (IWDP) 360, 148 and 20 projects were sanctioned respectively. No new projects have been sanctioned during 2007-08 and 2008-09 under Watershed Programmes. The DPAP, DDP and IWDP have been merged into a single scheme namely, Integrated Watershed Management Programme (IWMP).

(b): During 2009-10 (upto Nov. 2009) one proposal for Special Projects under SGSY has been received and the same has been sanctioned by the concerned Committee. Under the Integrated Watershed Management Programme (IWMP), 110 proposals have been received from the Government of Andhra Pradesh for consideration under IWMP and all these proposals have been appraised and approved by the Steering Committee on IWMP.